

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/17	-	For compliance of office objections raised by registry & to file fresh Affidavit	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	
	ANNAPURNA S	PETITIONER
		ORDER

Counsel for Petitioner is present. She reported that, she has complied all the objections raised by the registry. She has filed memo along with annexure. Counsel reported that, notice was served on Corporate Debtor and acknowledgement to that effect has been filed. None appeared for Corporate Debtor and no representation for Corporate Debtor. List it for hearing on 10/01/2018 and Operational Creditor is directed to suggest the name of IRP and to file his consent and also Affidavit.


Member (T)

Member (J)